

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

17


PRESENT: HON'BLE BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 824/252/HDB/2018
NAME OF THE COMPANY	Middasis Technologies (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Santhosh Kumar Reddy Jetty & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy B.Manpal Reddy	Advocate	9000655656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.B.Manpal Reddy and Mr.V.Venkata Rami Reddy present for Applicant.

Applicant filed proof of service of notice on ROC.

None appeared for ROC.

ROC report filed.

For hearing, list the matter on 06.09.2018.


MEMBER JUDICIAL